

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 99 of 96
(OA 990 of 96)

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

ASHOK KR. MAJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.T.K.Biswas, counsel

For the respondents: Ms.U.Sanyal, counsel

Heard on : 7.3.97

Order on : 7.3.97

O R D E R

A.K.Chatterjee, VC

Both the counsel are present. The counsel for the petitioner states on instruction that he does not wish to proceed with the application. In such circumstance we find it ^{in a} _{not} fit to issue any contempt rule. CPC is accordingly dismissed as not pressed.

[Signature]
MEMBER (A)

[Signature]
VICE-CHAIRMAN